

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 203
IB-1032/ND/2018

IN THE MATTER OF:

M/s. Punjab National Bank Ltd.

...PETITIONER

Vs.

Superior Industries Ltd.

...RESPONDENT

Section

Under Section 7 of IBC

Order delivered on 21.01.2020

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op.-Creditor/F.C.

**:Mr. Ajit sharma, Mr. Anant
Ram Mishra, Mr. Mithlesh
Kumar Pandey, Ms. Amrita
Rana, Advs.**

For the Respondent/ Corporate-debtor

**:Mr. Anil Airi, Mr. Ravi Channa,
Advs.**

ORDER

Heard the submissions made by the counsel Mr. Pandey who has now offered to appear on behalf of the financial-creditor in the matter. He is directed to file "Vakalatnama". The counsel for the corporate-debtor is present, having discussed with the counsels at their consent the matter is fixed on Tuesday 28.01.2020.

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**(V.K. Subburaj)
Member (T)**

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**(P.S.N. Prasad)
Member (J)**